

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 775 of 2020**

**IN THE MATTER OF:**

**Jyoti Strips Pvt. Ltd.**

**...Appellant**

**Versus**

**JSC Ispat Pvt. Ltd.**

**...Respondent**

**Present: -**

**For Appellant: Ms. Prachi Johri, Advocate.**

**For Respondent: Mr. Amit Dhall, Advocate.**

**O R D E R**  
**(Virtual Mode)**

**19.01.2021** Heard the parties. Hearing concluded.

Learned counsel for the parties may file brief written submissions, not exceeding three pages, along with the pleadings supported by the relevant case law within one week.

**Judgment is Reserved.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

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